

ITEM NO.1501

COURT NO.12

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7438/2023

THE CHIEF MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

M/S AD BUREAU ADVERTISING PVT LTD & ANR.

Respondent(s)

(IA No. 228909/2023 - STAY APPLICATION)

WITH

Diary No(s). 20192/2024 (XVII-A)

(IA No.226670/2024-CONDONATION OF DELAY IN FILING and IA No.226675/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226668/2024-STAY APPLICATION and IA No.226678/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 28-02-2025 These matters were called on for pronouncement of Judgment today.

Counsel for the parties

Mr. Ashish Wad, Adv.
Mr. Manoj Wad, Adv.
Ms. Swati Arya, Adv.
Ms. Akriti Arya, Adv.
Mohd. Hadi, Adv.
M/S. J S Wad And Co, AOR

Mr. Viresh B. Saharya, AOR
Mr. Akshat Agarwal, Adv.
Mr. Rishabh Mathur, Adv.

Respondent-in-person

Mr. Dharav Shah, Adv.
Mr. Dhawal Desai, Adv.
Mr. Pranaya Goyal, AOR

Hon'ble Mr. Justice Sudhanshu Dhulia pronounced the reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Prashant Kumar Mishra.

Civil Appeal No. 7438 of 2023 is allowed.

Civil Appeal arising out of Diary No. 20192/2024 is dismissed.

Pending interlocutory application(s), if any, is/are disposed of.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR

(Signed reportable Judgment is placed on the file)